

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOLKATA

ORIGINAL APPLICATION NO.-12

/2022

IN THE MATTER OF

Srinath Mishra

Applicant

Versus

State of Odisha and Others

Respondents

AFFIDAVIT

I, **Srinath Mishra**, aged about 58 years, S/o. Umakanta Mishra, Res.-Charibatia Singh Colony, P.O. – Chandikhole, P.S.-Dharmasala, PIN – 755044, Dist.-Jajpur, Odisha do hereby solemnly affirm and state as follows:

1. That I am the applicant in the aforementioned application and I am apprising the Hon'ble Tribunal about the W.P (C) No.-29310/2022 filed by (GECPL) Gammon Engineers and Contractors Private Limited, in the Hon'ble High Court of Orissa.
2. That the matter was listed in the court of Hon'ble Justice Mr. K.R Mohapatra on Dt-10.01.2025 bearing item No-32, thus could not be heard because of the time constraint of the court. **(Copy of the list Enclosed here with)**. The counsel of deponent again prayed for a short date to list the matter hence no date is fixed.



Ashis Kumar Mohapatra
Ashis Kumar Mohapatra
Notary Public No-31/08
Chandikhole, Jajpur, Odisha

{1}

That the Petitioner being duty bound in the above mentioned application is submitting the status and position of the W.P (C) No. 29310/2022, in the Hon'ble High Court of Orissa to the Hon'ble Tribunal.



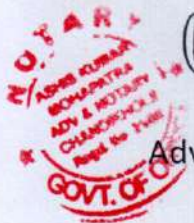
Sainoraj (C)
Deponent

VERIFICATION

Verified on this the 13th day of January, 2024 at Chandikhole that the contents of the above affidavit are true and correct.

No part it is false and nothing material has been concealed there from.

Identified By



(Signature)
Advocate

VERIFICANT

(Signature)
Ashis Kumar Mohapatra
Notary Public No-31/08
Chandikhole, Jaipur, Odisha

20. CRLA/335/2024
(Or. dtd.16.07.2024 & 08.10.2024
may kindly be seen. With
photocopy of TCR. Softcopy of
TCR available in digitization
section.) Adj.

DURJAN SUNANI
V/S
STATE OF ODISHA

MANAS KUMAR CHAND
R.R.MISHRA, P.S.DAS, K.N.PANDA

COURT NO - XX (7TH FLOOR)

10/01/2025

AT 2:00 PM

THE HON'BLE MR. JUSTICE K.R.MOHAPATRA
AND

THE HON'BLE MR. JUSTICE SANJAY KUMAR MISHRA

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

Learned

counsel desirous of appearing through Virtual Mode shall intimate the name, item

number, case details etc. to the Court Master through Mobile No.9437072294 between 8.00
P.M. to 10.00 P.M. on the previous date of the hearing of the case.

FOR ORDERS

- | | | |
|---|---|---|
| 1. RVWPET/276/2022
(KIND MINUTES OF HON'BLE THE
CJ AT FL.C MAY KINDLY BE
SEEN. Limitation notice issued to
OP.3 by RP with AD. Such notice
returned unserved with postal
remark "No such firm in this door
no." IA No.281/22 at fl.A for
further orders re:condonation of
delay. Counter to IA No.281/2022
is at fl.B. With WP(C)
No.9667/2019, a disp.of case.)
Spec. Adj.
WITH CONTC/1796/2024
(Order no.2 may kindly be seen.
Show cause affidavit,
dtd.05.12.2024 on behalf of OP is
at fl.A.) spec.adj. | MAHANADI COALFIELDS
LTD.
V/S
M/S.NIRAJ UMSL(JV)

M/S.NIRAJ UMSL JV
V/S
SAMBIT PATTNAIK, G.M.,
CIVIL, MAHANADI COAL
FIELD | S.D.DAS (SR. ADV.)
H.MOHANTY,M.M.SWAIN,
K.SARTTAR,M.FARADISH
M/S.D.K.DWIBEDI, S.DWIBEDI,
P.K.BEHERA, S.D.KUMAR, V.MALLICK
R.K.BEHERA

SIDHANT DWIBEDI
P.BEHERA,S.D.KUMAR,V.MALLIK,A.R.
Y,M.DWIBEDI,R.BEHERA
M/S.HARIPAD MOHANTY, K.SATTAR,
D.SAMANTRAY, M.FARADISH |
|---|---|---|

COURT NO - XX (7TH FLOOR)

10/01/2025

AFTER 2ND D.B.

THE HON'BLE MR. JUSTICE K.R.MOHAPATRA

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

Learned

counsel desirous of appearing through Virtual Mode shall intimate the name, item

number, case details etc. to the Court Master through Mobile No.9437072294 between 8.00
P.M. to 10.00 P.M. on the previous date of the hearing of the case.

No adjournment shall be granted in respect of the cases listed under the heading, "Old
Matters".

OLD MATTERS

- | | | |
|--|--|--|
| 1. WP(C)/12260/2013
(Further order in MC no.11560/13
at fl.A for stay. IA no.17804/24 at
fl.C for amendment. Reply to the
above IA at fl.D. IA no.483/25 at
fl.E for vacation of stay order
dtd.31.05.13. Copy not served.
With counter by OP.1 and 2.) Spec.
Adj. | GOPAL KRI.GOSALA
V/S
EXE.ENGINEER,CESU | M/S.SIDHESWAR MOHANTY
M/S.DAYANANDA MOHAPATRA,S.ROU
S.K.MOHAPATRA, S.PATTANAIAK,
A.DASH
MR.D.R.RAY |
| 2. WP(C)/4467/2015
(With counter. Addl. affidavit by
petitioner at Fl. 10. Addl. affidavit
not received from OP.3 and 5.
Further order on MC 4441/15 at
fl.A for app. order.) Spec. Adj. | M/S KONARK PLASTIC
INDUSTRIES
V/S
STATE OF ORISSA | M/S.
M/S.SARADA P.
SARANGI,V.MOHAPATRA,S.SAHU,A.MC
ANTY,A.RAY, S.J.MOHANTY
M/S.GAUTAM MUKHARJI
A.C.MOHAPATRA, M/S.AJIT KUMAR
SAHOO, A.K.PANDA, S.PRIYADARSINI,
S.MISHRA, S.P.SWAIN, A.C.PANDA,
S.D.RAY |

FRESH ADMISSION - CIVIL MISCELLANEOUS PETITIONS (C.M.P.)

- | | | |
|---|---------------------------------------|--|
| 3. CMP/1623/2023
(Order no.3 dtd.29.08.24 may
kindly be seen. IA no.1565/23 at
fl.A for appro. order. Caveat | ANIL KUMAR DAS
V/S
BIDULATA DAS | GOUTAM CHARAN ROUT
S.K.ROUT, S.MOHAPATRA
M/S.SHIB SHANKAR
MOHANTY.J.SAHOO.P.M.PRATIHARI |
|---|---------------------------------------|--|

WITH WP(C)/23382/2024
(IA No 17837/24 is at flag "D" for
extension of time for compliance
of Hon'ble Court's order
dtd.23.09.24. A disp. of case.)
MENTION P/L

M/S JAGULAI
CONSTRUCTION, CUTTACK
V/S
STATE OF ODISHA

ASHOK KUMAR ROUT
A.SAHOO

FOR ORDERS

30. CMP/743/2016
(The Original case record of CMP
743/16 is already shredded and
the soft copy of the same is
uploaded in the DMS server. This
printed copy of CMP 743/16 is
downloaded from DMS server. A
letter no.1127 dtd.21.12.24 is
received from the ld. senior civil
Judge, Keonjhar is at fl.25 for
extension of time. A disp. of case.
A printed copy of the case record.)

BAISAKHI
MOHANTA@MAHANTA
V/S
MANGULU NAIK

M/S.BIBEKANANDA BHUYAN
M.K. MAHANTA, S.PATRA, G.PARIDA
M/S S.K. PADHI
N.C. ROUT, S.K. MISHRA, A.R. SWAIN

31. WP(C)/24158/2023
(Order no.2 dtd.12.12.24 may
kindly be seen.) Spec. Adj.

MANJU NAIK
V/S
STATE OF ODISHA

AMARENDRA KUMAR MISHRA
M.SAHU

FOR ADMISSION

32. WP(C)/29310/2022
(Counter filed by opp. no. 2 and 3
and its rejoinder. Counter filed by
opp. no.8 and its rejoinder. With
counter filed by Opp 5 and 6. I.A
15063/22 is at fl.A for reg. stay.
Ld. counsel for NHA1 OP.5 and 6
shall take instruction to clarify
the position. Ld. AGA shall seek
clarification from the collector
and dist. magistrate, Jajpur.)
MENTION

M/S.GAMMON
INFRASTRUCTURE
PROJECTS LTD. GECPL(JV),
MUMBAI
V/S
STATE OF ODISHA

MR MANOJ KU MISHRA M/S SIDHANT
DWIBEDI
S.DAS, P.BEHERA, A.DAS, S.D.KUMAR
A.P.MOHANTY

33. CMP/1083/2024
(I. A. No. - 1114 of 2024 is at flag
- "A" regarding stay. Unserved
notice returned from OP. No. - 5 is
kept at section with postal
endorsement, "No such person in
the address, returned to sender".)
Spec. Adj. P/L

ASHOK KUMAR CHOUHAN
V/S
JAYANTI CHOUHAN

ANKITA MUKHERJI
S.ACHARYA, A.MISHRA, A.ACHARYA,
A.NAIK
M/S SMRUTI RANJAN PARIDA, A.C.
BEHERA, B.C. PANDA

34. WP(C)/26023/2024
(Further orders on I.A. No.
13625/2024 is at flag- "A" for
stay.) Spec. Adj. P/L

BRANCH MANAGER INDIAN
BANK, BARGARH
V/S
ORISSA HUMAN RIGHTS
COMMISSION

M/S. RAMESH AGARWAL, R.
RAJGHARIA, M.N. DAS, A. BANSAL, S.
NAYAK, S. JOSHI

COURT NO -XXIII (IST FLOOR)

10/01/2025

AT 10:30 AM

THE HON'BLE MR. JUSTICE B. P. ROU TRAY

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item
number, case details etc. to the Court Master through Mobile No. 7008663709 between 8.00
P.M. to 10.00 P.M. on the previous date of the hearing of the case.

FRESH ADMISSION

1. WP(C)/325/2025
(i) I.A. No 200/2025 is at Flag 'A'
for stay.)

SUSHRUTA NURSING
HOME, SAMBALPUR
V/S

BISWAMBAR MOHANTY
S.SAHOO

2. WP(C)/437/2025
(I)I.A.357/2025 is at flag "A" for
stay.)

STATE OF ODISHA
BHIMASEN KHUNTIA
V/S

SHIB SHANKAR MOHANTY
J.SAHOO

3. WP(C)/520/2025
(I.A. No. 85 of 2025 is at flag 'A'
for dispense with filing the legible
copy of Annexure-1.)

STATE OF ODISHA
TANU DAS
V/S

NIRANJAN LENKA
H.K.MOHANTA, N.LENKA, P.K.BARIK,
S.RANA, G.DASH, T.K.JENA

4. WP(C)/555/2025

STATE OF ODISHA
PUSPALATA SETHI
V/S
STATE OF ODISHA

PRATAP CHANDRA MISHRA
A.K.BARIK, D.J.SAHOO, M.K.PANDA